

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012472/2022	LAXMINARAYAN PAIKRAY @ KUNA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /350 /2021 () //
2	BLAPL/0012473/2022	SIBAPRASAD JENA @ SHIVA PRASAD JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /56 /2022 () //
3	BLAPL/0012474/2022	ARUN SAI PATEL VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /487 /2022 () //
4	BLAPL/0012475/2022	ISIRA @ ISWAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /150 /2019 () //
5	BLAPL/0012476/2022	DHANI @ DHANESWAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /150 /2019 () //
6	BLAPL/0012477/2022	MUNNA INNUS SHAIKH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHITRAKONDA /118 /2022 () //
7	BLAPL/0012478/2022	SK. MEHETAB @ ASIF VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /395 /2021 () //
8	BLAPL/0012479/2022	SUNI @ SANU MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /55 /2022 () //
9	BLAPL/0012480/2022	RADHAMANI MANSINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BOLAGARH P.S. /132 /2022 () //
10	BLAPL/0012481/2022	DEBISING @ DEBSING PUJARI VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /148 /2021 () //
11	BLAPL/0012482/2022	AMAR KUMAR NATH VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /206 /2022 () //

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12	BLAPL/0012483/2022	GUNA MALLICK VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /260 /2022 () //
13	BLAPL/0012484/2022	PRIYAJIT SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /515 /2021 () //
14	BLAPL/0012485/2022	AKASH SETHI @ KALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /654 /2022 () //
15	BLAPL/0012486/2022	KUNA @ LAXMINARAYAN PAIKRAY VS STATE OF ODISHA	S.S.RAY 2 VS	KHALLIKOTE /173 /2022 () //
16	BLAPL/0012487/2022	DEEPAK KUMAR NATH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NAYAPALLI P.S. /711 /2022 () //
17	BLAPL/0012488/2022	DEEPAK KUMAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SORO /332 /2022 () //
18	BLAPL/0012489/2022	SANJAY KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /62 /2022 () //
19	BLAPL/0012490/2022	KANDA @ ADI @ ADIKANDA SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /112 /2015 () //
20	BLAPL/0012491/2022	GUPTA CHARAN SAHU VS STATE OF ODISHA	GOPINATH MISHRA VS	JEYPORE TOWN /218 /2022 () //
21	BLAPL/0012492/2022	SRIKAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAUNISUNI /107 /2021 () //
22	BLAPL/0012493/2022	SANJAY SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /348 /2022 () //
23	BLAPL/0012494/2022	JAGABANDHU KHEMUNDU	ANANTA NARAYAN PATTANAYAK	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012495/2022	BHUBANESH @ BHUBANESWAR GOUDA	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012496/2022	RABINDRA @ KAIBALYA PUTEI	ACHYUTANANDA PATNAIK	LARAMBA /9 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012497/2022	RAJKISHORE SUNDARAY	AMLAN SHAKTI PAUL	KHURDA MODEL /23 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012498/2022	MURALIDHAR YADAV	S.S.RAY (2)	MANAMUNDA /204 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012499/2022	MANASH DIGAL @ MANAS DEV DIGAL	MANORANJAN PADHI	DARINGBADI /84 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012500/2022	BASUDEV KHILLO	PRASANTA KUMAR SAHOO	MACHHKUND /25 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012501/2022	AKSHYA RANJAN DAS	AMRITA MISHRA	MAHILA P.S. BUXIBAZAR /98 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012502/2022	SRIKANTA BEHERA	SOUGAT DASH	CHHEND /116 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012503/2022	KARNA @ KARAN BAG	SEPHALEE DAS	KHARIAR /271 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012504/2022	BEDA PARAMESWAR CHANDI	CHANDAN SAMANTARAY	BELPARA /188 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012505/2022	BISWAJIT BARIK	DEBASNAN DAS	/ /0
		VS	VS	()

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35	BLAPL/0012506/2022	STATE OF ODISHA HEMANTA NAYAK VS	BIPIN KUMAR NAYAK VS	// TIKABALI /27 /2021 ()
36	BLAPL/0012507/2022	STATE OF ODISHA RAMAKANTA SUNANI VS	ABHAYA KUMAR PARIDA VS	// DHARAMGARH /69 /2020 ()
37	BLAPL/0012508/2022	STATE OF ODISHA HARISHANKAR MAJHI VS	DEBABRATA DASH VS	// GOLAMUNDA /17 /2022 ()
38	BLAPL/0012509/2022	STATE OF ODISHA NITIN MALIK VS	AJAYA NAYAK VS	// EOW,BHUBANESWAR /13 /2022 ()
39	CMAPL/0000764/2022	STATE OF ODISHA J BISWAJIT PRUSTY VS	ADV. VS	// () //
40	CMAPL/0000765/2022	K KRISHNAMOHAN PRUSTY PRAVAT NALINI MISHRA VS	ADV. VS	// () //
41	CMAPL/0000766/2022	STATE OF ODISHA THAKUR PRASAD RAO and SONS PVT. LTD. VS	SANTOSH KUMAR DWIVEDY VS	// () //
42	CMP/0001291/2022	STATE OF ODISHA KARTIKA CHANDRA SAHOO VS	SATRUGHNA DASH (A) VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK(Cuttack) CS/0001203/2016
43	CMP/0001292/2022	SWAPNA JAMES @ SWAPNA RANI JAMES KAMALINI NAYAK VS	BHABANI SANKAR TRIPATHY (1) VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000098/2018
44	CMP/0001293/2022	STATE OF ODISHA RAJESH MOHAPATRA VS	JAYDEEP PAL VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) TS/0000001/2001
45	CMP/0001294/2022	THE STEEL AUTHORITY OF INDIA LTD. MUTI PRADHAN VS	TAPAN KUMAR MANDAL VS	// ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) RFA/0000002/2021
		RANJIT @ RAMANJIT PRADHAN		

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46	CMP/0001295/2022	SARITA RANI MISHRA VS SABITA MISHRA	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000325/2017
47	CMP/0001296/2022	TARACHAND PERIWAL VS RUNU PRADHAN	PRADEEP KUMAR SAHOO VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) CS/0000499/2016
48	CMP/0001297/2022	GAUTAM RAKSHIT VS CHINMAY RAKSHIT	BESURA DAS VS	// ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) Fd/0000186/1981
49	CMP/0001298/2022	BIJAY @ AMULYA MAHUNTA VS HARISH CHANDRA ROUT	SAMARENDRA BAHADUR VS	// () //
50	CMP/0001299/2022	TANMAYA PATTNAIK VS BIBHU PRASAD SAHOO	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000298/2011
51	CMP/0001300/2022	ARCHANA SAHU VS BISHNUPRIYA SAHU	SURYAKANTA DASH VS	// () //
52	CMP/0001301/2022	M/S.MAHABIR SAHOO AND SONS RESORTS PVT.LTD VS M/S.LINGARAJ INFRASTRUCTURE	TRAJJEET ROY VS	// () //
53	CMP/0001302/2022	MOHAMMAD GAFFAR KHAN VS LAXMI KUMARI PANDA	S.S.RAO VS	// () //
54	CMP/0001303/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	S.S.RAO VS	// () //
55	CMP/0001304/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	S.S.RAO VS	// () //
56	CMP/0001305/2022	M/S. MAHAVIR PVC CABLES FACTORY, CUTTACK VS M/S. INDO MAHAVEER KABLE, DHENKANAL	PRATIK DASH VS	// () //
57	CONTC/0007668/2022	BISWA BHUSAN MOHANTY	ADV	//

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		VS	VS	0
58	CONTC/0007669/2022	KAMAL LOCHAN MISHRA, COLLECTOR, NAWARANGPUR	ADV.	//
		AMULYA KUMAR TRIPATHY	ADV.	//
		VS	VS	0
59	CONTC/0007670/2022	S.K.LOHANI, IAS	ADV	//
		PADMA CHARAN PANIGRAHY	ADV	//
		VS	VS	0
60	CONTC/0007671/2022	VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV	//
		SASHI SEKHAR SARANGI	ADV	//
		VS	VS	0
61	CONTC/0007672/2022	VINEET BHARADWAJ, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ	ADV.	//
		REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
62	CONTC/0007673/2022	RANJAN KUMAR DAS, IAS	ADV.	//
		REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
63	CONTC/0007674/2022	DEORANJAN KUMAR SINGH, IAS	ADV.	//
		REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
64	CONTC/0007675/2022	ARABINDA KUMAR PADHEE	ADV.	//
		REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
65	CONTC/0007676/2022	UTKAL RANJAN ACHARYA, OAS 1 (JB)	ADV.	//
		REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
66	CONTC/0007677/2022	GANESH CHANDRA PATRA, DIRECTOR, PR DEPT.	ADV	//
		JAGADISH KUMAR MISHRA	ADV	//
		VS	VS	0
67	CONTC/0007678/2022	SUSHANT KUMAR DAS, DIRECTOR, SECONDARY EDU. BBSR	ADV.	//
		SANKARSAN KAR	ADV.	//
		VS	VS	0
68	CONTC/0007679/2022	SUSHANT KUMAR DAS, DIRECTOR, SECONDARY EDU., BBSR	ADV	//
		GANGADHAR PANDA	ADV	//
		VS	VS	0

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69	CONTC/0007680/2022	SUSHANT KUMAR DAS, DIRECTOR, SECONDARY EDU. BBSR PRAFULLA KUMAR PANIGRAHI VS	ADV. VS	// // ()
70	CONTC/0007681/2022	SUSHANT KUMAR DAS,DIRECTOR,SECONDARY EDU.,BBSR KSHETRAMOHAN BEHERA VS	ADV VS	// // ()
71	CONTC/0007682/2022	SUSHANT KUMAR DAS, DIRECTOR, SECONDARY EDU. BBSR SANJUKTARANI BARIK VS	ADV VS	// // ()
72	CONTC/0007683/2022	SANAT KUMAR PATTNAIK, ASST. PROVIDENT FUND COMMISSIONER, EPFO, REGIONAL OFFICE, KEONJHAR M.C. OF JAYANTI PATNAIK GIRLS HIGH SCHOOL,BARDISOCHHA VS	ADV VS	// // ()
73	CONTC/0007684/2022	SURESH MOHAPATRA,CONVENER HIGH POWER COMMITTEE,S AND M.E. DEPT. GATIKRISHNA ROUT VS	PRABHU PADARBINDA PARIDA VS	// // ()
74	CONTC/0007685/2022	SANDHYANJALI MAJHI, O.A.S. RAMESH CHANDRA NAYAK VS	ADV VS	// // ()
75	CONTC/0007686/2022	BISHNUPADA SETHI, I.A.S. BINODINI HOTA VS	AJIT CHANDRA MOHAPATRA VS	// // ()
76	CONTC/0007687/2022	MANOJ KUMAR SENAPATI,SUB REGISTRAR,KHANDAGIRI PADMINI BEHERA VS	KANISKA RATH VS	// // ()
77	CONTC/0007688/2022	SATYABRATA SAHOO, I.A.S. NALINI KANTA GOUDA VS	KANISKA RATH VS	// // ()
78	CONTC/0007689/2022	SATYABRATA SAHOO, IAS RANJANA KAR VS	ADV. VS	// // ()
79	CONTC/0007690/2022	NIKUNJA BIHARI DHALA SASHI BHUSAN MISHRA VS	S.RATH VS	// // ()
		SURESH CHANDRA MAHAPATRA, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0007691/2022	NIRANJAN DHAL VS	UPENDRA KUMAR SAMAL VS	// 0
81	CONTC/0007692/2022	MS. ASWATHY S., COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR. AMITA CHOUDHURY VS	ADV. VS	// 0
82	CONTC/0007693/2022	NARAYAN BEHERA, OAS AMITA CHOUDHURY VS	ADV. VS	// 0
83	CONTC/0007694/2022	SIPAK KUMAR PATRA, OAS SARADA PRADHAN VS	ADV. VS	// 0
84	CONTC/0007695/2022	ASWATHY S.,IAS ARUN KUMAR PRADHAN VS	ADV. VS	// 0
85	CONTC/0007696/2022	ASWATHY S.,IAS DIBAKAR MAJHI VS	ADV. VS	// 0
86	CONTC/0007697/2022	ASWATHY S.,IAS PYARI MOHAN ROUT VS	ADV VS	// 0
87	CONTC/0007698/2022	ASWATHYS., I.A.S. PITAMBAR SWAIN VS	ADV VS	// 0
88	CONTC/0007699/2022	ANU GARG, I.A.S. KSHYAMA SAGAR MAJHI VS	ADV. VS	// 0
89	CONTC/0007700/2022	S.ASWATHY,IAS BIDYADHAR JAL VS	ADV. VS	// 0
90	CONTC/0007701/2022	ANU GARG,IAS MADHU PADHAN VS	ADV VS	// 0
91	CONTC/0007702/2022	ANU GARG, I.A.S. KHYAMANIDHI MAJHI	ADV.	//

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		VS	VS	0
92	CONTC/0007703/2022	ANU GARG,IAS KULAMANI BARIK	ADV	//
		VS	VS	0
93	CONTC/0007704/2022	ANU GARG, I.A.S. KUMUDA KANTA JAL	ADV.	//
		VS	VS	0
94	CONTC/0007705/2022	ANU GARG,IAS DHANURJAYA BAG	ADV	//
		VS	VS	0
95	CONTC/0007706/2022	ANU GARG, I.A.S. LALU MAJHI	ADV.	//
		VS	VS	0
96	CONTC/0007707/2022	ANU GARG,IAS DURYADHAN GAUD	ADV	//
		VS	VS	0
97	CONTC/0007708/2022	ANU GARG, I.A.S. BAILOCHAN BARIK	ADV	//
		VS	VS	0
98	CONTC/0007709/2022	ANU GARG, I.A.S. BANITA SAHU@BINATA SAHU	ADV.	//
		VS	VS	0
99	CONTC/0007710/2022	ANU GARG,IAS GAGANESWAR PUNJI	ADV	//
		VS	VS	0
100	CONTC/0007711/2022	ANU GARG, I.A.S. TULARAM PAHARIA	ADV.	//
		VS	VS	0
101	CONTC/0007712/2022	ANU GARG,IAS BUDHURAM SAGRIA@SAGARIA	ADV	//
		VS	VS	0
102	CONTC/0007713/2022	ANU GARG, I.A.S. SATYABRATA DAS	ADV.	//
		VS	VS	0

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		ANAND BANG, CHIEF OPERATING OFFICER CUM AUTHORIZED OFFICER, TATA MOTORS FINANCE/LTD.		
103	CONTC/0007714/2022	SAROJ KUMAR BEHERA VS	RAMANI KANTA PATTANAIK VS	// ()
104	CONTC/0007715/2022	SHENBAGAM MANTHIRAM, C.E.O., TPCODL JANARDAN MOHANTY VS	ADV. VS	// // ()
105	CRLA/0001153/2022	AJAY KUMAR BHALLA, IAS JAYASH DAS VS	BIJAY KUMAR MOHANTY VS	// AUL /1178 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara)
106	CRLA/0001154/2022	STATE OF ODISHA TRILOCHAN NATH VS	SOURA CHANDRA MOHAPATRA VS	GR/0000069/2019 SAMBALPUR VIGILANCE /39 /2004 ()
107	CRLA/0001155/2022	STATE OF ODISHA(VIG.) DAYAKARA GHIVELA VS	SURYAKANTA DWIBEDI VS	// BOLANGIR SADAR /328 /2019 ()
108	CRLA/0001156/2022	STATE OF ODISHA IGNES BILUNG @ CHUDU VS	BISWAJIT NAYAK VS	// JHIRPANI P.S. /47 /2012 ()
109	CRLA/0001157/2022	STATE OF ODISHA DAMAYANTI NAYAK VS	SURESH TRIPATHY VS	// CHAULIAGANJA /159 /2015 ()
110	CRLA/0001158/2022	STATE OF ODISHA NAGAR BUDA VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /115 /2016 ()
111	CRLLP/0000059/2022	STATE OF ODISHA STATE OF ODISHA VS	SANGARM DAS VS	// BALASORE VIGILANCE /21 /2011 ()
112	CRLMA/0000372/2022	B.HEMSUNDAR RAO PANDA@SANKAR DALEI VS	AMITAV TRIPATHY VS	// NAYAGARH /84 /2022 ()
113	CRLMA/0000373/2022	STATE OF ODISHA MITRABHANU GURU VS	ADV VS	// BIJEPUR /201 /2018 ()
		STATE OF ODISHA		//

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114	CRLMA/0000374/2022	BABULA SABAR VS STATE OF ODISHA	ADV. VS	GUNUPUR /17 /2019 () //
115	CRLMA/0000375/2022	MRINAL KANTI SATPATHY VS STATE OF ODISHA	ADV. VS	SASON /185 /2016 () //
116	CRLMA/0000376/2022	SEETAL CHOUDHURY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /281 /2020 () //
117	CRLMA/0000377/2022	ALOKA SWAIN @ ALOK @ JAYANTA KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /253 /2022 () //
118	CRLMA/0000378/2022	AJIT GURU VS STATE OF ODISHA	REHENA KHATUN VS	BAUNISUNI /67 /2022 () //
119	CRLMC/0004004/2022	RAJKISHORE BEHERA VS STATE OF ODISHA	MONIKA SAMAL VS	MAHANGA /7 /2019 () //
120	CRLMC/0004005/2022	BABU@SAMIR KUMAR NAYAK VS STATE OF ODISHA	SRINIBAS SAHOO VS	BINJHARPUR /43 /2019 () //
121	CRLMC/0004006/2022	RAJANI KANTA PRUSTY@PRUSTI VS STATE OF ODISHA	S.S.RAY 2 VS	CHAKAPADA PS /24 /2021 () //
122	CRLMC/0004007/2022	ANKUJ MISHRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	PIPLI /244 /2022 () //
123	CRLMC/0004008/2022	AJAY KUMAR MISHRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	PIPLI /244 /2022 () //
124	CRLMC/0004009/2022	JYOTIRAJ@JATIRAJ MAHANANDA VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /57 /2015 () //
125	CRLMC/0004010/2022	JOGESWAR DANDAPAT	JULU KHANSAMA	BARIPADA TOWN /928 /2022

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		VS	VS	()
126	CRLMC/0004011/2022	STATE OF ODISHA TAPASH KUMAR DASH	AMULYA RATNA PANDA	// MANGALPUR /102 /2022
		VS	VS	()
127	CRLMC/0004012/2022	STATE OF ODISHA DAMBARUDHARA DORA	SATYA RANJAN MULIA	// NISCHINTAKOILI /31 /2016
		VS	VS	()
128	CRLMC/0004013/2022	STATE OF ODISHA UTTAM KUMAR SAHU	JYOTSNARANI RATH	// SALIPUR /191 /2019
		VS	VS	()
129	CRLMC/0004014/2022	STATE OF ODISHA SAROJ PODH@SAROJ KUMAR PODHA	PRASANTA KUMAR ROUSTRAY	// BHEDEN /33 /2011
		VS	VS	()
130	CRLMC/0004015/2022	STATE OF ODISHA ANIL BEHERA@ANIL KUMAR BEHERA	DEEPAK KU SAHOO	// CAPITAL P.S. /388 /2019
		VS	VS	()
131	CRLMC/0004016/2022	STATE OF ODISHA SANTOSH KUMAR SAHU	JYOTIRMAYA SAHOO	// SINDHIKELA PS /124 /2021
		VS	VS	()
132	CRLMC/0004017/2022	STATE OF ODISHA SARATHI NAIK	AMLAN SHAKTI PAUL	// KHURDA P.S. /444 /2020
		VS	VS	()
133	CRLMC/0004018/2022	STATE OF ODISHA KRUSHANA CHANDRA BHUJABAL	AMLAN SHAKTI PAUL	// KHURDA P.S. /6 /2013
		VS	VS	()
134	CRLMC/0004019/2022	STATE OF ODISHA SEETAL CHOUDHURY	TIRTH KUMAR SAHU	// JEYPORE TOWN /281 /2020
		VS	VS	()
135	CRLMC/0004020/2022	STATE OF ODISHA DEEPANKAR KUMAR ROUT@DEEPAK KUMAR ROU	DINESH RAY	// MAHILA P.S.(BBSR) /104 /2021
		VS	VS	()
136	CRLMC/0004021/2022	STATE OF ODISHA DULLAVA@DULLAVA CHANDRA NAYAK	PANCHANAN PANIGRAHI	// NIHALPRASAD /66 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004022/2022	STATE OF ODISHA KABULI@SESADEV DAS VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /66 /2017 ()
138	CRLMC/0004023/2022	STATE OF ODISHA KALIPRASAD NAYAK VS	DEBASNAN DAS VS	// NILGIRI /201 /2022 ()
139	CRLMC/0004024/2022	STATE OF ODISHA M/S. M.D. BARSА ENTERPRISES VS	BHABANI SANKAR DAS VS	// / /0 ()
140	CRLMC/0004025/2022	GOPAL CHANDRA SAHU ATMAPRAKASH GAJENDRA@JHAMELA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /173 /2022 ()
141	CRLMC/0004026/2022	STATE OF ODISHA GAGAN HARICHANDAN@GAGAN BIHARI HARICHANDAN VS	ANMAN SHAKTI PAUL VS	// JANKIA P.S. /141 /2019 ()
142	CRLMC/0004027/2022	STATE OF ODISHA GIRIDHARI PRUSTY VS	BUDHIRAM DAS VS	// / /0 ()
143	CRLMC/0004028/2022	EXECUTIVE MAGISTRATE,PURI DEEPAK KUMAR VS	CHEERA RANJAN SATAPATHY VS	// NEMALO /103 /2019 ()
144	CRLMC/0004029/2022	STATE OF ODISHA VINIT LALANI VS	CHANDANA MISHRA VS	// CHATRAPUR /68 /2013 ()
145	CRLMC/0004030/2022	STATE OF ODISHA RABINDRA JENA VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
146	CRLMC/0004031/2022	NIRAKAR JENA KANHU CH. SAHU@SAHOO VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /176 /2013 ()
147	CRLMC/0004032/2022	STATE OF ODISHA SATYANARAYAN MEHER VS	SURYAKANTA DASMOHAPATRA VS	// MAHULPADA /27 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004033/2022	ASWINI TANDI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SINAPALI /185 /2017 () //
149	CRLMC/0004034/2022	RAMA CHANDRA SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS	DHARMASALA /298 /2001 () //
150	CRLMP/0002574/2022	BIJAY RAM DASH VS ADCP-CUM-EXECUTIVE MAGISTRATE,UPD,CUTTACK	RANJAN KUMAR BEHERA VS	/ /0 () //
151	CRLMP/0002575/2022	REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALINA PANDA VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha) Crp/0000030/2013
152	CRLMP/0002576/2022	MOHAMMAD SADIQUE KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 () //
153	CRLMP/0002577/2022	BINDUJA UPADHAYA VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //
154	CRLMP/0002578/2022	KISHOR KUMAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	/ /0 () //
155	CRLMP/0002579/2022	SABITA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	/ /0 () //
156	CRLMP/0002580/2022	BIMBADHAR ROUT VS STATE OF ODISHA	BASANT KUMAR PANDA VS	/ /0 () //
157	CRLMP/0002581/2022	BANAMALI ROUT VS STATE OF ODISHA	NIRANJAN BEHERA VS	/ /0 () //
158	CRLMP/0002582/2022	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN SWAIN VS	/ /0 () //
159	CRLMP/0002583/2022	PRAVAT KUMAR SAHOO	BISWARANJAN SWAIN	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002584/2022	DILLIP MISHRA	MOHENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002585/2022	RIZWAN AHAMAD	SK. ZAFARULLA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002586/2022	ALOK BARAN DAS	R.N.BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002587/2022	JITENDRA KUMAR DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002588/2022	NAMITA PATTANAİK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0002589/2022	BASANTI SAHOO	RAJLAXMI DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0002590/2022	ATIYA ZARREEN @ ATIYA JARIN	ACHYUTANANDA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0002591/2022	PRANAYA KUMAR NAYAK	DEEPAK KUMAR SAHOO	/ /0
		VS	VS	()
		SANDHYARANI SWAIN		//
168	CRLREV/0000606/2022	SUDHIR KUMAR DEY	PRASANTA KUMAR SATAPATHY	/ /0
		VS	VS	()
		ASHOK KUMAR MAHARANA		//
169	CRLREV/0000607/2022	RIZWAN AHMAD	SK. ZAFARULLA	KHURDA MODEL /653 /2022
		VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0002059/2022
170	CRLREV/0000608/2022	JAGA MAJHI	TUKUNA KUMAR MISHRA	JEYPORE TOWN /125 /2013
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0000489/2022	STATE OF ODISHA VEETI WARA RAJU VS UNION OF INDIA	DURGA CHARAN DEY VS	// // 0 //
172	FAO/0000490/2022	NIHAR RANJAN MANDAL VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //
173	LAA/0000071/2022	PRAVAT KUMAR SAHOO VS L.A. COLLECTOR CUM Z.O., ZONE IV, RENGALI RIGHT CANAL SYSTEM, ATHAGARH	BISWA PRAKASH DHAL VS	// 0 //
174	LAA/0000072/2022	PRAKASH KUMAR SAHOO VS L.A. COLLECTOR CUM Z.O., ZONE IV, RENGALI RIGHT CANAL SYSTEM, ATHAGARH	BISWA PRAKASH DHAL VS	// 0 //
175	MACA/0000711/2022	D.M./M/S.MAGAMA HDI GENERAL INSURANCE COMPANY LIMITED VS SWETAPADMA MALLICK@NETAPADMA MALLICK	VS VS	// 0 //
176	MACA/0000712/2022	KHULANA DHIR VS BINOD KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// 0 //
177	MACA/0000713/2022	AKHOJI CHAND VS UDAYANATH GUIN	DURGA CHARAN DEY VS	// 0 //
178	MACA/0000714/2022	KIRTAN SETHI VS SUDAM CHARAN SWAIN	DURGA CHARAN DEY VS	// 0 //
179	MACA/0000715/2022	SUNITA SETHI VS SUDAM CHARAN SWAIN	DURGA CHARAN DEY VS	// 0 //
180	MACA/0000716/2022	SUNITA SETHI VS SUDAMA CHARAN SWAIN	DURGA CHARAN DEY VS	// 0 //
181	MACA/0000717/2022	GADADHAR JENA VS SUDAM CHARAN SWAIN	DURGA CHARAN DEY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000718/2022	M/S. NATIONAL INSURANCE CO. LTD. VS BABULU SETH	BIBEKANANDA UDGATA VS	// 0 //
183	MATA/0000274/2022	TAPASWINI MOHANTY VS NARAYAN PATI	SATYARANJAN MOHAPATRA VS	// 0 //
184	MATA/0000275/2022	CHINMAYEE SWAIN VS BIRAJA SHANKAR DASH	SRINIBASH SATAPATHY VS	// 0 //
185	MATA/0000276/2022	S. SURYA NARAYAN DORA VS G. RADHA DORA	RAJAKISHORE SAHOO VS	// 0 //
186	MATA/0000277/2022	MANORANJAN SAHOO VS SEEMA SAHU	BIBHU PRASAD TRIPATHY VS	// 0 //
187	MATA/0000278/2022	SUBASH KUMAR MANDOTHIA VS SWEETY AGARWAL @ MANDOTHIA	GOPAL KRUSHNA MOHANTY VS	// 0 //
188	MATA/0000279/2022	SONALI PADHI VS SILADITYA KANUNGO	H.N.TRIPATHY VS	// 0 //
189	RPFAM/0000349/2022	ASHUTOSH JENA VS SRUTIREKHA MUDULI	ANIMA KUMARI DEI VS	// 0 //
190	RPFAM/0000350/2022	DEBABRATA ACHARYA VS RAJASHREE MISHRA	MANOJ KUMAR PANDA VS	// 0 //
191	RPFAM/0000351/2022	SUKANT KUMAR SWAIN @ SUKANTA SWAIN VS GITARANI SWAIN	BIPIN KUMAR NAYAK VS	// 0 //
192	RPFAM/0000352/2022	SONALI PADHI @ KANUNGO VS SILADITYA KANUNGO	H.N.TRIPATHY VS	// 0 //
193	RSA/0000351/2022	BRAJA SUNDAR SAHOO	PRATIK DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RSA/0000352/2022	PITABASH SAHOO	DWARIKA PRASAD MOHANTY	//
		SRIKANTA MOHANTA		//
		VS	VS	0
195	RSA/0000353/2022	HARISH CHANDRA MOHANTA	BIBHUDANANDA MUDULI	//
		HRUSIKESH PATI		//
		VS	VS	0
196	TRP(C)/0000483/2022	MANAGOVINDA PATI	JAYAKRISHNA MOHAPATRA	//
		DR. ASEMA MALLIK		//
		VS	VS	0
197	TRP(C)/0000484/2022	SIMANCHAL NAYAK	NIRANJAN LENKA	//
		MAUSUMI PANDA		//
		VS	VS	0
198	TRPCRL/0000118/2022	MANAS RANJAN MISHRA	SMRUTI RANJAN ROUT	//0
		PAYAL AGARWAL		//
		VS	VS	0
199	WA/0001697/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C. (T)	//
		STATE OF ODISHA		//
		VS	VS	0
200	WA/0001698/2022	DAS PRAVAS KUMAR BAGLA	SUBRAT KUMAR NAYAK	//
		DHANESWAR MANIK		//
		VS	VS	0
201	WP(C)/0034185/2022	SUDARSHAN MANIK	ATMAJIT MANMITH DAS	//
		GOURI BHOI		//
		VS	VS	0
202	WP(C)/0034186/2022	STATE OF ODISHA	SOMANATH SATAPATHY	//
		URMILA KUMARI RATH		//
		VS	VS	0
203	WP(C)/0034187/2022	STATE OF ODISHA	SATYABRATA DASH	//
		KHAGESWAR SAHOO		//
		VS	VS	0
204	WP(C)/0034188/2022	RTO, KENDRAPARA	NIRANJAN LENKA	//
		SUNARAM HEMBRAM		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0034189/2022	GOVT. OF ODISHA BANAMALI BARIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //
206	WP(C)/0034190/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD,BBSR AMITAV BAGCHI VS NITYANANDA PRUSTY	VS	// 0 //
207	WP(C)/0034191/2022	RANJIT MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
208	WP(C)/0034192/2022	BIJAYA KUMAR BHUTIA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
209	WP(C)/0034193/2022	BASANTA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
210	WP(C)/0034194/2022	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
211	WP(C)/0034195/2022	MAGUNI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
212	WP(C)/0034196/2022	NIRANJAN JENA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
213	WP(C)/0034197/2022	SUNITA SUBUDHI VS REGIONAL MANAGER, UNION BANK OF INDIA, BERHAMPUR	J.K.KHANDAYATRAY VS	// 0 //
214	WP(C)/0034198/2022	KISHORE CHANDRA PATNAIK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
215	WP(C)/0034199/2022	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0034200/2022	DEBENDRA PRASAD CHOUDHURY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
217	WP(C)/0034201/2022	DR.SARITA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
218	WP(C)/0034202/2022	SAUBHAGYA KU. MANSINGH VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
219	WP(C)/0034203/2022	AJAYA KUMAR SINGH VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
220	WP(C)/0034204/2022	MAHENDRA KUMAR PATTANAİK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
221	WP(C)/0034205/2022	KARTTIKA SAMAL VS STATE OF ODISHA	SOU MYA RANJAN MOHANTY VS	// 0 //
222	WP(C)/0034206/2022	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
223	WP(C)/0034207/2022	SURESH CHANDRA NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
224	WP(C)/0034208/2022	GANDHARBA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
225	WP(C)/0034209/2022	JAGABANDHU DALAI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
226	WP(C)/0034210/2022	DHANESWAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTNAİK VS	// 0 //
227	WP(C)/0034211/2022	MANOJA KUMAR JENA	DIGAMBARA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034212/2022	HEMANTA KUMAR PANI	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0034213/2022	MEGHANADA SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0034214/2022	DHANESWAR ROUT	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0034215/2022	SRIKANT KUMAR MOHAPATRA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034216/2022	SANJAYA KUMAR JENA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0034217/2022	DHANESWAR ROUT	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0034218/2022	AMALENDU DASH	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0034219/2022	DHANESWAR ROUT	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0034220/2022	KARTIK CHANDRA SHAW	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0034221/2022	SUBASH CHANDRA PANDA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034222/2022	SUBASH CHANDRA PANDA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0034223/2022	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0034224/2022	STATE OF ODISHA RAGHUNATH WOMENS SELF HELP GROUP, GANJAM	SIDHARTH PRASAD DAS VS	// // ()
241	WP(C)/0034225/2022	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0034226/2022	STATE OF ODISHA BABAJI CHARAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0034227/2022	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0034228/2022	STATE OF ODISHA DUKHISHYAM SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0034229/2022	STATE OF ODISHA MANAS PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0034230/2022	STATE OF ODISHA RABINARAYAN MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0034231/2022	STATE OF ODISHA KUSHADHWAJA BEHERA VS	SUSANTA KUMAR DASH VS	// // ()
248	WP(C)/0034232/2022	STATE OF ODISHA GANESWAR PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // ()
249	WP(C)/0034233/2022	THE ODISHA STATE CO-OP. MILK PRODUCERS FEDERATION LTD.,BBSR PUSPRAJ SINGH @ ARJUN SINGH VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0034234/2022	RAMAKANTA PRAHARAJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0034235/2022	ANANGA CHARAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
252	WP(C)/0034236/2022	MAHESWAR MAHARANA VS PUJARANI SAHOO	KSHIRODA KUMAR ROUT VS	// 0 //
253	WP(C)/0034237/2022	PADMA CHARAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
254	WP(C)/0034238/2022	MAGUNI NAIK VS CHIEF GENERAL MANAGER, MCL, ANGUL	BHARAT BHUSAN ROURTRAY VS	// 0 //
255	WP(C)/0034239/2022	RITUPARNA BHOI VS STATE OF ODISHA	JAGDISH BISWAL VS	// 0 //
256	WP(C)/0034240/2022	GOBINDA CHANDRA BADAJENA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
257	WP(C)/0034241/2022	SAPNESWAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
258	WP(C)/0034242/2022	SADASIV MAHAPATRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
259	WP(C)/0034243/2022	UDAYANATH BARAL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
260	WP(C)/0034244/2022	SANGRAM NAIK VS CHIEF GENERAL MANAGER, MCL, ANGUL	BHARAT BHUSAN ROURTRAY VS	// 0 //
261	WP(C)/0034245/2022	SUDARSAN MOHANTY	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0034246/2022	STATE OF ODISHA PRAMOD KUMAR BARAL	SUSANTA KUMAR DASH	//
		VS	VS	0
263	WP(C)/0034247/2022	STATE OF ODISHA JAYA PRAKASH MOHANTY	GYANA RANJAN SETHI	//
		VS	VS	0
264	WP(C)/0034248/2022	STATE OF ODISHA MANDAR SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
265	WP(C)/0034249/2022	STATE OF ODISHA SUKRAM GAGARAI	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
266	WP(C)/0034250/2022	STATE OF ODISHA CHHANDA CHARAN BISWAL	SUSANTA KUMAR DASH	//
		VS	VS	0
267	WP(C)/0034251/2022	STATE OF ODISHA NILACHAL PUJAHARI	KUNAL KUMAR SWAIN	//
		VS	VS	0
268	WP(C)/0034252/2022	STATE OF ODISHA JASOBANTA MAHALIK	GYANA RANJAN SETHI	//
		VS	VS	0
269	WP(C)/0034253/2022	STATE OF ODISHA PRABIN KUMAR MANSINGH	SUSANTA KUMAR DASH	//
		VS	VS	0
270	WP(C)/0034254/2022	STATE OF ODISHA INDRAMANI BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
271	WP(C)/0034255/2022	STATE OF ODISHA PITAMBAR PANI	KUNAL KUMAR SWAIN	//
		VS	VS	0
272	WP(C)/0034256/2022	STATE OF ODISHA PUSPANJALI SINGH	P.K.ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0034257/2022	STATE OF ORISSA SUSMITA BISWAL VS	GOPINATH SETHI VS	// // ()
274	WP(C)/0034258/2022	STATE OF ODISHA USHARANI BHUJABAL VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
275	WP(C)/0034259/2022	THE APPELLATE AUTHORITY-CUM-DY. ELECTRICAL INSPECTOR-CUM-SUPDT. ENGINEER, BBSR PRAMOD CHANDRA PRADHAN VS	SUSANTA KUMAR DASH VS	// // ()
276	WP(C)/0034260/2022	STATE OF ODISHA ANUSAYA SATPATHY VS	SUSHANTA KUMAR MISHRA VS	// // ()
277	WP(C)/0034261/2022	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	GANESH PRASAD SAMAL VS	// // ()
278	WP(C)/0034262/2022	STATE OF ODISHA SUMANT MALIK VS	SOUBHAGYA SWAIN VS	// // ()
279	WP(C)/0034263/2022	STATE OF ODISHA SUNIL KUMAR TRIPATHY VS	SUSANTA KUMAR DASH VS	// // ()
280	WP(C)/0034264/2022	STATE OF ODISHA PANCHU @ PANCHANAN BEHERA VS	GANESH PRASAD SAMAL VS	// // ()
281	WP(C)/0034265/2022	STATE OF ODISHA DEBA PRASAD SARANGI VS	K.C.MAJHI VS	// // ()
282	WP(C)/0034266/2022	RTO, CUTTACK PURNA CHANDRA BALIARSINGH VS	GYANENDRA KUMAR TRIPATHY VS	// // ()
283	WP(C)/0034267/2022	THE ODISHA INFORMATION COMMISSION, BBSR BISWANATH SAHOO VS	SUSANTA KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0034268/2022	MANU BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
285	WP(C)/0034269/2022	TRILOCHAN BARAL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
286	WP(C)/0034270/2022	ARKHITA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
287	WP(C)/0034271/2022	PURNA CHANDRA BEURA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
288	WP(C)/0034272/2022	M/S.CHITRAKA EARTMOVERS AND BUILDERS, BBS VS STATE OF ODISHA	UROVINDA MOHANTY VS	// 0 //
289	WP(C)/0034273/2022	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
290	WP(C)/0034274/2022	AKSHYA KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
291	WP(C)/0034275/2022	BISWAJIT SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
292	WP(C)/0034276/2022	DEBENDRA NATH SATPATHY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
293	WP(C)/0034277/2022	SATYA PRASANNA MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
294	WP(C)/0034278/2022	KHAGESWAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
295	WP(C)/0034279/2022	BIJAY KUMAR RAM	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT**FILING REPORT AS ON :13/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0034280/2022	SUBASH CHANDRA BAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0034281/2022	GOPINATH DAS	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034282/2022	RAMESH CHANDRA MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0034283/2022	PRATAP CHANDRA BARAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0034284/2022	SANYASI PATTAYAT	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0034285/2022	PRAMOD CHANDRA KHUNTIA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0034286/2022	RAM CHANDRA MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034287/2022	DAMBARUDHAR PRADHAN	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0034288/2022	MAKARA SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0034289/2022	RANENDRA NARAYAN SAMANT SINHARA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034290/2022	BANDANA NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :13/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0034291/2022	STATE OF ODISHA RABI CHANDRA SAHU VS	KIRTAN DANG VS	// // ()
308	WP(C)/0034292/2022	STATE OF ODISHA BIJAY KUMAR BALIYARSINGH VS	SIDHARTHA SWAIN VS	// // ()
309	WP(C)/0034293/2022	STATE OF ODISHA PRAVASINI PATI VS	ABHISHEK DASH VS	// // ()
310	WP(C)/0034294/2022	THE COLLECTOR, KHORDA JATADHARI NAYAK VS	ALEKHA CHANDRA MOHANTY VS	// // ()
311	WP(C)/0034295/2022	AUTHORIZED OFFICER, ODISHA GRAMYA BANK, PIPILI GOLAK BIHARI SAHOO VS	SIDHARTHA SWAIN VS	// // ()
312	WP(C)/0034296/2022	STATE OF ODISHA BHAGABATI BHATRA VS	SIDHARTHA MISHRA VS	// // ()
313	WP(C)/0034297/2022	STATE OF ODISHA RABINARAYAN BISWAL VS	SIDHARTHA SWAIN VS	// // ()
314	WP(C)/0034298/2022	STATE OF ODISHA PRAKASH CHANDRA TARAI VS	SIDHARTHA SWAIN VS	// // ()
315	WP(C)/0034299/2022	STATE OF ODISHA JAGANNATH NAIK VS	SIDHARTHA SWAIN VS	// // ()
316	WP(C)/0034300/2022	STATE OF ODISHA DEBI PRASAD TRIPATHY VS	PRATYUSHA NAIDU VS	// // ()
317	WP(C)/0034301/2022	STATE OF ODISHA AMULYA KUMAR LENKA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0034302/2022	SRIKANTA NAIK VS STATE OF ODISHA	S.RATH VS	// 0 //
319	WP(C)/0034303/2022	SUDESTHNA @ SUDASHNA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
320	WP(C)/0034304/2022	NIHAR RANJAN PATTANAİK VS STATE OF ODISHA	S.RATH VS	// 0 //
321	WP(C)/0034305/2022	BHANJA SEKHAR MOHAPATRA VS R.T.O., CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
322	WP(C)/0034306/2022	BAIJAYANTI NATH VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
323	WP(C)/0034307/2022	JAGANNATH PANDA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
324	WP(C)/0034308/2022	GYANA RANJAN ACHARYA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
325	WP(C)/0034309/2022	DR. CHANDRA SHEKHAR HOTA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
326	WP(C)/0034310/2022	SARBESWAR DAS VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
327	WP(C)/0034311/2022	LOKANATH MAHAPATRA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
328	WP(C)/0034312/2022	SUBRAMANYAM SRIRAM VS STATE OF ODISHA	MD. RIAZ VS	// 0 //
329	WP(C)/0034313/2022	BADAN KUMAR BEHERA	SUDARSAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE TATE OF ODISHA		//
330	WP(C)/0034314/2022	JANAKI BEHERA	DEBASHISHA HOTA	//
		VS	VS	0
		THE COLLECTOR, DHENKANAL		//
331	WP(C)/0034315/2022	ARUN DHARUA	DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0034316/2022	ANANTA TAKARI	DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0034317/2022	MAA SARASWATI SISHU BIDYA MANDIR, KHURDA SUSANTA KUMAR TRIPATHY		//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034318/2022	SRINIBAS RAO	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034319/2022	RAMESH CHANDRA BHUYAN	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034320/2022	PRASANTA KUMAR ROUT	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034321/2022	ABHAYA KUMAR DASH	BEDAPRAKASH DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034322/2022	JUGAL PATRA	CHIRANJEEV BIDYABHUSHAN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0034323/2022	DEBARCHAN PASAYAT	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034324/2022	ARUN KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :13/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0034325/2022	STATE OF ODISHA RABINDRA KUMAR PUHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0034326/2022	STATE OF ODISHA NIRUPA RAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0034327/2022	STATE OF ODISHA UPENDRA MAJHEE VS	PRATAP KUMAR BEHERA VS	// // ()
344	WP(C)/0034328/2022	STATE OF ODISHA GANGADHAR MAHARANA VS	SUDHIR KUMAR MALLICK VS	// // ()
345	WP(C)/0034329/2022	THE STATE OF ODISHA UTKALIKA PATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0034330/2022	STATE OF ODISHA SHASHI BHUSAN PATRA VS	SUDHIR KUMAR MALLICK VS	// // ()
347	WP(C)/0034331/2022	THE STATE OF ODISHA PRASANT KUMAR PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0034332/2022	STATE OF ODISHA BASANTA RAJ MISHRA VS	PRATAP KUMAR BEHERA VS	// // ()
349	WP(C)/0034333/2022	STATE OF ODISHA DINABANDHU SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0034334/2022	STATE OF ODISHA BALAKRISHNA MAJHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0034335/2022	STATE OF ODISHA MOHAMMED ABDUL SAMAD VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :13/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034336/2022	SUMANTA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0034337/2022	HIMANSHU KUMAR NAIK VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
354	WP(C)/0034338/2022	DEBADAS TAMARAPU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0034339/2022	SUDHANSU BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
356	WP(C)/0034340/2022	SUSHANTA KUMAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0034341/2022	RAM CHANDRA ACHARYA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
358	WP(C)/0034342/2022	RABINDRA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0034343/2022	GANGADHAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0034344/2022	AMULYA KUMAR SWAIN VS STATE OF ODISHA	A.K.DAS VS	// 0 //
361	WP(C)/0034345/2022	SRIBATSA SAHU VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
362	WP(C)/0034346/2022	BHAKTAHARI SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0034347/2022	PRAFULLA KUMAR SWAIN	A.K.DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0034348/2022	PRASADINI BEBORTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0034349/2022	DURJAYA SAHOO	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034350/2022	NRUSINGHA CHARAN ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034351/2022	SURENDRA BARIK	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0034352/2022	BIHARI ORAM	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034353/2022	BEHERA ORAM	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0034354/2022	BINOD ORAM	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0034355/2022	BHOGRAI BLOCK PRIMARY TEACHERS UNION, JALISWAR	SWARNKUMAR GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034356/2022	GITANJALI MOHANTY	AMBIKA PRASAD RAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0034357/2022	DOLAGOBINDA NAYAK	SOUMYA MISHRA	//
		VS	VS	0
		M/S.ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD. BBSR		//
374	WP(C)/0034358/2022	MANJULATA SAHOO	BIDYADHAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0034359/2022	TAHASILDAR, SUKINDA BIRANCHI SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// // ()
376	WP(C)/0034360/2022	ASHWINI MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// ()
377	WP(C)/0034361/2022	DINABANDHU BARAL VS COMMNR., BMC, BBSR	RAJAKISHORE SAHOO VS	// ()
378	WP(C)/0034362/2022	LOKANATH SAHOO VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// ()
379	WP(C)/0034363/2022	PURUSHOTTAM BEHERA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// ()
380	WP(C)/0034364/2022	SRITAM SWARUP VS STATE OF ODISHA	TRILOCHAN BARIK VS	// ()
381	WP(C)/0034365/2022	BINOD BIHARI SAMAL VS THE AUTHORIZED OFFICER CONSERVATOR OF FORESTS, NABARANGPUR	JANAKI KANTA MAHAPATRA VS	// ()
382	WP(C)/0034366/2022	M/S SHIVOM MINERALS LTD., ROURKELA VS JOINT COMMNR. OF GST APPEAL, SUNDARGARH	KAJAL SAHOO VS	// ()
383	WP(C)/0034367/2022	BARISHTA NAGARIKA MANCHA, BALASORE VS STATE OF ODISHA	KAJAL SAHOO VS	// ()
384	WP(C)/0034368/2022	BISWAJIT BARIK VS STATE OF ODISHA	RAJIB RATH VS	// ()
385	WP(C)/0034369/2022	ANJALI MISHRA VS ORISSA STATE HOUSING BOARD, BBSR	DAMODAR PATRA VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034370/2022	SAMARENDRA SAHOO VS THE PRINCIPAL SECY.,PR AND DW DEPT.,ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
387	WP(C)/0034371/2022	ADITYA NARAYAN MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
388	WP(C)/0034372/2022	SAROJINI MALLIK @ MALIK VS KABITA MALLIK	PRIYA RANJAN MISHRA VS	// 0 //
389	WP(C)/0034373/2022	SABITA SETHI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
390	WP(C)/0034374/2022	GOVERNING BODY OF PANCHASAKHA SANKRIT HIGH SCHOOL, SATYABADI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
391	WP(C)/0034375/2022	GOVERNING BODY OF SANATAN SURABHARATI SANKRIT SECONDARY SCHOOL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
392	WP(C)/0034376/2022	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
393	WP(C)/0034377/2022	REENA NAYAK VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
394	WP(C)/0034378/2022	GURUNATH GOLORI VS COMMNR. CUM SECY. DEPT. OF SOCIAL SECURITY AND EMPOWERMENT, BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
395	WP(C)/0034379/2022	NIDRABATI MOHANTA VS STATE OF ODISHA	G.C.MOHANTY VS	// 0 //
396	WP(C)/0034380/2022	GYANA RANJAN MOHARATHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
397	WP(C)/0034381/2022	BISWANATH CHAINI	BHASKAR CHANDRA PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034382/2022	LALITA NAG	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0034383/2022	GYANA RANJAN MOHARATHA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0034384/2022	GYANA RANJAN MOHARATHA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0034385/2022	CHANDRASEKHAR SAHU	JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0034386/2022	MAMATA PANI	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0034387/2022	GYANA RANJAN MOHARATHA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0034388/2022	SOUMYA RANJAN BEHERA	JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0034389/2022	GYANA RANJAN MOHARATHA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0034390/2022	BABAJI CHARAN BISWAL	JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0034391/2022	MAHENDRA KUMAR BISWAL	JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0034392/2022	ANTARYAMI DEHURY	PRAFULLA KUMAR RATH	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0034393/2022	STATE OF ODISHA MD. HARUN RASID VS	SARADA P. SARANGI VS	// // ()
410	WP(C)/0034394/2022	STATE OF ODISHA MD. HARUN RASID VS	SARADA P. SARANGI VS	// // ()
411	WP(C)/0034395/2022	STATE OF ODISHA BHAGABAN JENA VS	DR. JITENDRA KUMAR LENKA VS	// // ()
412	WP(C)/0034396/2022	STATE OF ODISHA PABITRA DAS VS	BIDESH RANJAN BEHERA VS	// // ()
413	WP(C)/0034397/2022	STATE OF ODISHA SANTOSH KUMAR DASH VS	BANABIHARI RAY VS	// // ()
414	WP(C)/0034398/2022	STATE OF ODISHA DURGA PRASAD MAHARANA VS	BANABIHARI RAY VS	// // ()
415	WP(C)/0034399/2022	STATE OF ODISHA SANTOSH BEHERA VS	PRAVAT KUMAR NAYAK VS	// // ()
416	WP(C)/0034400/2022	RBI, BBSR PRAVAT BHANU MUDULI VS	SANTOSH KUMAR MAHANTY VS	// // ()
417	WP(C)/0034401/2022	STATE OF ODISHA MALAYA RANJAN PATI VS	PRAFULLA KUMAR RATH VS	// // ()
418	WP(C)/0034402/2022	STATE OF ODISHA SARTHAK MOHAPATRA VS	PRIYADARSHINEE BIJAYALXMI DAS VS	// // ()
419	WP(C)/0034403/2022	STATE OF ODISHA PRAKASH CHANDRA JENA VS STATE OF ORISSA	DIPTIREKHA NANDA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0034404/2022	M/S.ABC CONSTRUCTIONS, BBSR VS CHIEF ENGINEER, CENTRAL PUBLIC WORKS DEPT. BBSR	S.S.RAO VS	// ()
421	WP(C)/0034405/2022	MUKTAR ALAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// ()
422	WP(C)/0034406/2022	KABINDRA MAHARANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()
423	WP(C)/0034407/2022	MUSTAPHA KHAN VS RTO, CHANDIKHOLE, JAJPUR	SATYABRATA DASH VS	// ()
424	WP(C)/0034408/2022	NABAKISHORE PRUSTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// ()
425	WP(C)/0034409/2022	SREE METALIKS LIMITED, KOLKATA VS TAX RECOVERY OFFICER CUM ADDL. R.T.O., BARBIL	SIDHARTHA RAY VS	// ()
426	WP(C)/0034410/2022	LAXMIDHAR BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// ()
427	WP(C)/0034411/2022	SABITA DEY VS STATE OF ODISHA	RAJJEET ROY VS	// ()
428	ABLAPL/0016036/2022	DEEPAK PRADHAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /294 /2022 ()
429	ABLAPL/0016037/2022	MUNA @ AJIT KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /644 /2022 ()
430	ABLAPL/0016038/2022	RANJAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /580 /2022 ()
431	ABLAPL/0016039/2022	BASANTI JENA	UNMESH CHANDRA JENA	KHURDA SADAR /229 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0016040/2022	STATE OF ODISHA AMIT KUMAR PRADHAN	AMULYA RATNA PANDA	// SINGLA /202 /2021
		VS	VS	()
433	ABLAPL/0016041/2022	STATE OF ODISHA BISEWAR SARAF	AJIT KUMAR RAUT	// PATNAGARH /160 /2022
		VS	VS	()
434	ABLAPL/0016042/2022	STATE OF ODISHA BARUNA PRADHAN	SABYASACHI MISHRA	// DHARMASALA /660 /2022
		VS	VS	()
435	ABLAPL/0016043/2022	STATE OF ODISHA RUDRA PRASAD MOHANTY	SOUMYA RANJAN MOHANTY	// NEMALO /213 /2022
		VS	VS	()
436	ABLAPL/0016044/2022	STATE OF ODISHA MAHENDRA MEHER	PRASANTA KUMAR ROUSTRAY	// BARGARH /695 /2022
		VS	VS	()
437	ABLAPL/0016045/2022	STATE OF ODISHA AKSHAYA KUMAR BARIK	SATYABRATA SUTAR	// BALIANTA P.S. /192 /2021
		VS	VS	()
438	ABLAPL/0016046/2022	STATE OF ODISHA BALABHADRA PARIDA	SURYAKANTA DWIBEDI	// JODAPADAR /39 /2021
		VS	VS	()
439	ABLAPL/0016047/2022	STATE OF ODISHA KAILASH @ KAILASH CHANDRA PADIHARY	DEEPAK KU SAHOO	// NIKIRAI /196 /2022
		VS	VS	()
440	ABLAPL/0016048/2022	STATE OF ODISHA MITU BADAJENA @ NRUSINGH CHARAN BADAJENAYOTIRMAYA SAHOO		// NIRAKARPUR /263 /2022
		VS	VS	()
441	ABLAPL/0016049/2022	STATE OF ODISHA ALOK SETH @ BULU SETH	RABINDRANATH PRUSTY	// TIGIRIA /217 /2022
		VS	VS	()
442	ABLAPL/0016050/2022	STATE OF ODISHA MOHAMMAD AKHTAR	BIJAYA KUMAR RAGADA	// SAMBALPUR TOWN /376 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0016051/2022	STATE OF ODISHA SOMANATH SAHOO VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
444	ABLAPL/0016052/2022	STATE OF ODISHA PRADEEP KUMAR PANI @ PRADEEP PANI @ JAGA VS	MD. GOLAM MADANI VS	// BANSADA /67 /2022 ()
445	ABLAPL/0016053/2022	STATE OF ODISHA RAM SAGARIYA @ RAM HARIJAN @ SAGARIA VS	JYOTIRMAYA SAHOO VS	// CHANDAHANADI /103 /2021 ()
446	ABLAPL/0016054/2022	STATE OF ODISHA SIBA SANKAR PRADHAN VS	ARJUNA CHARANA BEHERA VS	// LAXMISAGAR P.S. /334 /2022 ()
447	ABLAPL/0016055/2022	STATE OF ODISHA RANJAN DALAI VS	PRAMODA KUMAR MISHRA VS	// MARINE PST TALCHUA /134 /2022 ()
448	ABLAPL/0016056/2022	STATE OF ODISHA SASMITA SAHOO VS	CHIRANJIB ROUT VS	// COLLIERY /631 /2022 ()
449	ABLAPL/0016057/2022	STATE OF ODISHA GOBINDA PADHAN VS	ADITI HOTA VS	// TALCHER TOWN /945 /2022 ()
450	ABLAPL/0016058/2022	STATE OF ODISHA BISWANATH NAYAK VS	AKSHAYAY KUMAR DORA VS	// KHURDA SADAR /235 /2022 ()
451	ABLAPL/0016059/2022	STATE OF ODISHA BHAVNA YADAV VS	ASHIT KUMAR DASH VS	// SEMILLIGUDA /177 /2022 ()
452	ABLAPL/0016060/2022	STATE OF ODISHA A. SATYA NARAYAN DORA VS	ASHOK DAS VS	// PATTAPUR (ASKA) /443 /2022 ()
453	ABLAPL/0016061/2022	STATE OF ODISHA SISIL KUMAR MOHAPATRA VS	KASHINATH PATTANAIAK VS	// MALGODOWN /40 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0016062/2022	SHIBA PRASAD BHOL VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /381 /2022 () //
455	ABLAPL/0016063/2022	RANJAN KUMAR LENKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KONARK /259 /2022 () //
456	ABLAPL/0016064/2022	AMULYA BHUYAN @ AMULYA KUMAR BHUYAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SINGLA /183 /2022 () //
457	ABLAPL/0016065/2022	P. GOPAL KRISHANA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GOLANTHARA (BERHAMPUR) /371 /2022 () //
458	ABLAPL/0016066/2022	DANEI CHARAN KHATUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	DHARMASALA /660 /2022 () //
459	ABLAPL/0016067/2022	RAJENDRA KUMAR DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KUJANGA /474 /2022 () //
460	ABLAPL/0016068/2022	BARU @ AKSKAR TANDI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BELPARA /212 /2022 () //
461	ABLAPL/0016069/2022	NRUSINGH CHARAN BADAJENA @ MITU BADAJEN VS STATE OF ODISHA	YOTIRMAYA SAHOO VS	NIRAKARPUR /265 /2022 () //
462	ABLAPL/0016070/2022	DANEI @ LAXMI KANTA BISWAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BRAHMAGIRI /130 /2022 () //
463	ABLAPL/0016071/2022	SASMITA DAS VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	/ /0 () //
464	CONTC(CPC)/0000060/2015	RUDRANARAYAN SWAIN VS SANJEEV MARIK	MANOJA KUMAR KHUNTIA VS	// () //
465	CONTC(CPC)/0000392/2012	PURNA CHANDRA PRADHAN	ASIM AMITAV DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	CONTC(CPC)/0000477/2009	VS SMT. USHA PADHI RASANANDA DAS	VS RAI CHARAN MOHAPATRA	0 // //
		VS GOPAL MOHAN KUMAR	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :13/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 COPET/21/2004	ORISSA MINING CORP.-MP	M/S.G.RATH
2	9/2022 COPET/21/2004	ORISSA MINING CORP.-MP	M/S.G.RATH
3	11/2022 WPC(OAS)/56/2016	SANTOSHI MAHANTA-MP	M/S R.N. DEBATA
4	73/2022 ARBA/37/2022	SUPTD. ENGR. (TPSODL),ELECTRICAL CIRCLE-MP	
5	74/2022 ARBA/37/2022	SUPTD. ENGR. (TPSODL),ELECTRICAL CIRCLE-MP	
6	75/2022 ARBA/15/2002	B.S.N.L.-MP	
7	96/2022 STREV/98/2018	M/S.TEX MARKETING AGENCY-MP	M/S.SANJEEV UDGATA
8	113/2022 TRPCRL/118/2022	PAYAL AGARWAL-MP	SMRUTI RANJAN ROUT
9	230/2022 LAA/140/2009	PARADEEP PHOSPHATES-MP	MR.SAURYA KANTA PADHI,M/S.MRINALIN PADHI,P.
10	231/2022 LAA/142/2009	PARADEEP PHOSPHATES-MP	MR.SAURYA KANTA PADHI,M/S.MRINALIN PADHI,P.
11	232/2022 LAA/139/2009	PARADEEP PHOSPHATES-MP	MR.SAURYA KANTA PADHI,M/S.MRINALIN PADHI,P.
12	233/2022 LAA/71/2022	PRAVAT KUMAR SAHOO-MP	BISWA PRAKASH DHAL
13	234/2022 LAA/71/2022	PRAVAT KUMAR SAHOO-MP	BISWA PRAKASH DHAL
14	235/2022 LAA/72/2022	PRAKASH KUMAR SAHOO-MP	BISWA PRAKASH DHAL
15	236/2022 LAA/72/2022	PRAKASH KUMAR SAHOO-MP	BISWA PRAKASH DHAL
16	237/2022 SA/67/1993	KAIBALYA-MP	M/S P.V.RAMDAS
17	312/2022 MATA/274/2022	TAPASWINI MOHANTY-MP	SATYARANJAN MOHAPATRA
18	313/2022 MATA/277/2022	MANORANJAN SAHOO-MP	BIBHU PRASAD TRIPATHY
19	314/2022 MATA/278/2022	SUBASH KUMAR MANDOTHIA-MP	GOPAL KRUSHNA MOHANTY
20	315/2022 MATA/276/2022	S. SURYA NARAYAN DORA-MP	RAJAKISHORE SAHOO
21	438/2022 CRLMP/2579/2022	SABITA MOHANTY-MP	BIBHU PRASAD DAS
22	439/2022 CRLMP/2591/2022	PRANAYA KUMAR NAYAK-MP	DEEPAK KUMAR SAHOO
23	447/2022 RPFAM/349/2022	ASHUTOSH JENA-MP	ANIMA KUMARI DEI
24	448/2022 RPFAM/349/2022	ASHUTOSH JENA-MP	ANIMA KUMARI DEI
25	449/2022 RPFAM/350/2022	DEBABRATA ACHARYA-MP	MANOJ KUMAR PANDA
26	450/2022	SUKANT KUMAR SWAIN @ SUKANTA SWAIN-MP	BIPIN KUMAR NAYAK

27	RPFAM/351/2022 532/2022 TRP(C)/359/2022	PUSPA MAJHI-MP	GOPAL CHANDRA MOHANTY
28	533/2022 TRP(C)/484/2022	MAUSUMI PANDA-MP	NIRANJAN LENKA
29	753/2022 FAO/312/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
30	754/2022 FAO/488/2022	SUNANDA TRIPATHY-MP	DILLIP KUMAR MOHAPATRA
31	755/2022 FAO/418/2022	LINGARAJ MEHER-MP	KUNAL KUMAR SWAIN
32	848/2022 CRLREV/606/2022	SUDHIR KUMAR DEY-MP	PRASANTA KUMAR SATAPATHY
33	849/2022 CRLREV/606/2022	SUDHIR KUMAR DEY-MP	PRASANTA KUMAR SATAPATHY
34	850/2022 CRLREV/607/2022	RIZWAN AHMAD-MP	SK. ZAFARULLA
35	851/2022 CRLREV/608/2022	JAGA MAJHI-MP	TUKUNA KUMAR MISHRA
36	852/2022 CRLREV/608/2022	JAGA MAJHI-MP	TUKUNA KUMAR MISHRA
37	853/2022 CRLREV/608/2022	JAGA MAJHI-MP	TUKUNA KUMAR MISHRA
38	854/2022 CRLREV/577/2022	MAA SHANTI PADDY PROCESSING PVT. LTD., KHURDA-MP	MDHESWAR RATH
39	1249/2022 WPC(OAC)/428/2017	KABIR CHANDRA SAHOO-MP	BISWABIHARI MOHANTY
40	1268/2022 RSA/311/2022	SHANKARLAL AGARWAL-MP	SOUMYA MISHRA
41	1269/2022 RSA/365/2018	ANULEKHA DASH BHATTA MISHRA-MP	M/S.A.C.MOHAPATRA
42	1270/2022 RSA/352/2022	SRIKANTA MOHANTA-MP	DWARIKA PRASAD MOHANTY
43	1271/2022 RSA/352/2022	SRIKANTA MOHANTA-MP	DWARIKA PRASAD MOHANTY
44	1272/2022 RSA/352/2022	SRIKANTA MOHANTA-MP	DWARIKA PRASAD MOHANTY
45	1273/2022 RSA/408/2011	DURGA CH.MOHAPATRA-MP	M/S.S.K.DEY, MR. S.P.MISHRA,
46	1274/2022 RSA/409/2011	DURGA CH.MOHAPATRA-MP	M/S.S.K.DEY, M/S. SOUMYA MISHRA,
47	1275/2022 RSA/410/2011	DURGA CH.MOHAPATRA-MP	M/S.S.K.DEY
48	1344/2022 CMP/1291/2022	KARTIKA CHANDRA SAHOO-MP	SATRUGHNA DASH (A)
49	1345/2022 CMP/1293/2022	RAJESH MOHAPATRA-MP	JAYDEEP PAL
50	1346/2022 CMP/1338/2018	BHAJAHARI SAMAL-MP	M/S.BHAKTAHARI MOHANTY
51	1347/2022 CMP/1295/2022	SARITA RANI MISHRA-MP	BIBEKANANDA BHUYAN
52	1348/2022 CMP/1296/2022	TARACHAND PERIWAL-MP	PRADEEP KUMAR SAHOO
53	1349/2022 CMP/1298/2022	BIJAY @ AMULYA MAHUNTA-MP	SAMARENDRA BAHADUR
54	1350/2022 CMP/1299/2022	TANMAYA PATTNAIK-MP	SOUMYA MISHRA
55	1351/2022 CMP/1300/2022	ARCHANA SAHU-MP	SURYAKANTA DASH
56	1352/2022 CMP/1301/2022	M/S.MAHABIR SAHOO AND SONS RESORTS PVT.LTD.,-MP	MIRAJEET ROY
57	1353/2022 CMP/1305/2022	M/S. MAHAVIR PVC CABLES FACTORY, CUTTACK-MP	PRATIK DASH

58	1475/2022 MACA/712/2022	KHULANA DHIR-MP	PRADEEP KUMAR MISHRA
59	1476/2022 MACA/712/2022	KHULANA DHIR-MP	PRADEEP KUMAR MISHRA
60	1477/2022 MACA/739/2016	KAMALAKANTA SAHOO-MP	M/S.DILLIP KU.MOHAPATRA
61	1478/2022 MACA/588/2022	M/S.SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
62	1479/2022 MACA/590/2022	M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
63	1480/2022 MACA/711/2022	D.M.,M/S.MAGAMA HDI GENERAL INSURANCE COMPANY LTD.-MP	G.PINTU-MP
64	1481/2022 MACA/714/2022	KIRTAN SETHI-MP	DURGA CHARAN DEY
65	1482/2022 MACA/715/2022	SUNITA SETHI-MP	DURGA CHARAN DEY
66	1483/2022 MACA/715/2022	SUNITA SETHI-MP	DURGA CHARAN DEY
67	1484/2022 MACA/716/2022	SUNITA SETHI-MP	DURGA CHARAN DEY
68	1485/2022 MACA/716/2022	SUNITA SETHI-MP	DURGA CHARAN DEY
69	1486/2022 MACA/717/2022	GADADHAR JENA-MP	DURGA CHARAN DEY
70	1487/2022 MACA/717/2022	GADADHAR JENA-MP	DURGA CHARAN DEY
71	2218/2022 CRLA/1154/2022	TRILOCHAN NATH-MP	SOURA CHANDRA MOHAPATRA
72	2218/2022 BLAPL/123/2021	MIR RAHAT ALLI @ MUNA-MP	MR.BISWARANJAN DASH M/S AMULYA RATNA PAN
73	2219/2022 BLAPL/11038/2022	DAMAYANTI NAYAK @ SERA-MP	AMLAN SHAKTI PAUL
74	2219/2022 CRLA/1154/2022	TRILOCHAN NATH-MP	SOURA CHANDRA MOHAPATRA
75	2220/2022 CRLA/64/2019	DILIP KUMAR BARIK-MP	M/S.MANAS CHAND
76	2221/2022 BLAPL/3258/2022	SAJAT KUMAR PRADHAN-MP	AKSHYANGSHU SEKHAR NANDY
77	2221/2022 CRLA/1155/2022	DAYAKARA GHIVELA-MP	SURYAKANTA DWIBEDI
78	2222/2022 BLAPL/4538/2022	BHAKTA CHARAN DANGA-MP	
79	2222/2022 CRLA/1155/2022	DAYAKARA GHIVELA-MP	SURYAKANTA DWIBEDI
80	2223/2022 BLAPL/7112/2020	NAREN SARKAR-MP	JUGALA KISHORE PANDA
81	2223/2022 CRLA/725/2017	TIK@HRUDANANDA DAS-MP	M/S.MANAS RANJAN KHATUA
82	2224/2022 CRLA/54/2018	GANESH BANCHHAR-MP	
83	2224/2022 BLAPL/7112/2020	NAREN SARKAR-MP	JUGALA KISHORE PANDA
84	2225/2022 CRLA/1156/2022	IGNES BILUNG @ CHUDU-MP	BISWAJIT NAYAK
85	2225/2022 BLAPL/12123/2022	JYOTI RANJAN BARIK-MP	BIJAY KUMAR BEHERA
86	2226/2022 CRLA/1156/2022	IGNES BILUNG @ CHUDU-MP	BISWAJIT NAYAK
87	2226/2022 BLAPL/9998/2022	DINESH DORA-MP	CHHABI BEHERA
88	2227/2022 BLAPL/3871/2022	SK. JAMSED @ JAMAL @ PINTU-MP	
89	2227/2022	IGNES BILUNG @ CHUDU-MP	BISWAJIT NAYAK

90	CRLA/1156/2022 2228/2022	DAMAYANTI NAYAK-MP	SURESH TRIPATHY
91	CRLA/1157/2022 2228/2022	LALU SK @ LAL MOHAMMAD SK-MP	
92	BLAPL/6216/2022 2229/2022	RAJA @ NIHAR RANJAN PANIGRAHI-MP	BIKRAM CHANDRA GHADEI
93	BLAPL/10536/2022 2229/2022	NAGAR BUDA-MP	BISWAJIT NAYAK
94	CRLA/1158/2022 2230/2022	NAGAR BUDA-MP	BISWAJIT NAYAK
95	CRLA/1158/2022 2230/2022	MANASH DIGAL @ MANAS DEV DIGAL-MP	MANORANJAN PADHI
96	BLAPL/12499/2022 2231/2022	LALIT KUMAR SONI-MP	BIPLAB KUMAR DASH
97	BLAPL/6418/2022 2232/2022	DANIEL KUMBHAR-MP	SUSHANTA KUMAR JOSHI
98	BLAPL/12028/2022 2233/2022	DIBAKARA KANHAR-MP	SANJIB KUMAR BHANJADEO
99	BLAPL/3810/2021 2234/2022	AJAY PRATAP KORI-MP	RESHMA BEHERA
100	BLAPL/10418/2022 2235/2022	BISWAJIT MOHANTY-MP	
101	BLAPL/2849/2022 2600/2022	PABI PATRA-MP	
102	ABLAPL/14678/2022 2601/2022	BIBHUTI BHUSAN DWIBEDY @ BIBHUTI PRASAD-MP	MIHIR SEKHAR SAHOO
103	ABLAPL/9145/2022 2602/2022	MANI BEHERA-MP	BICHITRA NARAYANA SATAPATHY
104	ABLAPL/3744/2022 2603/2022	PRAVAKAR NAYAK-MP	
105	ABLAPL/12230/2022 2604/2022	BABAJI CHARAN PRADHAN-MP	
106	ABLAPL/4262/2021 2605/2022	UPENDRA BEHERA-MP	
107	ABLAPL/13759/2022 2606/2022	TAPAN KUMAR SAHOO-MP	
108	ABLAPL/13620/2022 2607/2022	MAHADEB DEHERI-MP	
109	ABLAPL/12790/2022 2608/2022	JATADHAR LENKA-MP	
110	ABLAPL/10759/2022 2609/2022	MANDAKINI BEHERA-MP	
111	ABLAPL/5498/2019 2610/2022	MINATI SATHPATHY-MP	
112	ABLAPL/14952/2022 2611/2022	SUJATA PATRA-MP	
113	ABLAPL/6769/2022 2612/2022	MAMATA LENKA@PENTHI@PENTHI LENKA-MP	
114	ABLAPL/5620/2019 2613/2022	LABA SITALA @ NABA SITALA-MP	
115	ABLAPL/13860/2022 2614/2022	HEMANTA KUMAR TANTY-MP	
116	ABLAPL/14145/2022 3104/2022	RAJANI KANTA PRUSTY@PRUSTI-MP	S.S.RAY 2
117	CRLMC/4006/2022 3105/2022	SONU KUMAR SAHOO-MP	PARTHA SARATHI NAYAK
118	CRLMC/358/2022 3106/2022	ANKUJ MISHRA-MP	UMESH CHANDRA MOHANTY
119	CRLMC/4007/2022 3107/2022	AJAY KUMAR MISHRA-MP	UMESH CHANDRA MOHANTY
120	CRLMC/4008/2022 3108/2022	NAVEEN BHATIA-MP	M/S.TANMAY MISHRA
	CRLMC/3280/2017		

121	3109/2022 CRLMC/4010/2022	JOGESWAR DANDAPAT-MP	JULU KHANSAMA
122	3110/2022 CRLMC/4015/2022	ANIL BEHERA@ANIL KUMAR BEHERA-MP	DEEPAK KU SAHOO
123	3111/2022 CRLMC/4016/2022	SANTOSH KUMAR SAHU-MP	JYOTIRMAYA SAHOO
124	3112/2022 CRLMC/4018/2022	KRUSHANA CHANDRA BHUJABAL-MP	AMLAN SHAKTI PAUL
125	3113/2022 CRLMC/4020/2022	DEEPANKAR KUMAR ROUT@DEEPAK KUMAR ROUT-MP	DINESH RAY
126	3114/2022 CRLMC/3530/2022	SHYAMA@SHYAM SUNDAR MARANDI-MP	PRAVASH CH. JENA
127	3115/2022 CRLMC/4021/2022	DULLAVA@DULLAVA CHANDRA NAYAK-MP	PANCHANAN PANIGRAHI
128	3116/2022 CRLMC/3838/2022	YUNUS ALLI-MP	PRASANTA KUMAR NANDA
129	3117/2022 CRLMC/4022/2022	KABULI@SESADEV DAS-MP	PANCHANAN PANIGRAHI
130	3118/2022 CRLMC/4023/2022	KALIPRASAD NAYAK-MP	DEBASNAN DAS
131	3119/2022 CRLMC/4024/2022	M/S. M.D. BARSAR ENTERPRISES-MP	BHABANI SANKAR DAS
132	3120/2022 CRLMC/4026/2022	GAGAN HARICHANDAN@GAGAN BIHARI HARICHANDAN-MP	AMLAN SHAKTI PAUL
133	3121/2022 CRLMC/4027/2022	GIRIDHARI PRUSTY-MP	BUDHIRAM DAS
134	3122/2022 CRLMC/4028/2022	DEEPAK KUMAR-MP	CHEERA RANJAN SATAPATHY
135	3123/2022 CRLMC/4029/2022	VINIT LALANI-MP	CHANDANA MISHRA
136	3124/2022 CRLMC/4029/2022	VINIT LALANI-MP	CHANDANA MISHRA
137	3125/2022 CRLMC/4030/2022	RABINDRA JENA-MP	SMRUTI RANJAN MOHAPATRA
138	3126/2022 CRLMC/4032/2022	SATYANARAYAN MEHER-MP	SURYAKANTA DASMOHAPATRA
139	3127/2022 CRLMC/4033/2022	ASWINI TANDI-MP	SURYAKANTA DASMOHAPATRA
140	3128/2022 CRLMC/4034/2022	RAMA CHANDRA SAHOO-MP	GOURI MOHAN RATH
141	3968/2022 WA/1401/2022	SANTANU KUMAR KAR-MP	DAYANANDA MOHAPATRA
142	3969/2022 WA/34/2017	RAMA SANKAR MISHRA-MP	AKSHAYA KUMAR SAHOO
143	3970/2022 WA/34/2017	RAMA SANKAR MISHRA-MP	
144	3971/2022 WA/34/2017	RAMA SANKAR MISHRA-MP	
145	3972/2022 WA/1698/2022	DHANESWAR MANIK-MP	SUBOAD KUMAR NAYAK
146	3973/2022 WA/1697/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA
147	3974/2022 WA/1697/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA
148	3975/2022 WA/1697/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C. (T)
149	17090/2022 WP(C)/34188/2022	SUNARAM HEMBRAM-MP	NIRANJAN LENKA
150	17091/2022 WP(C)/34191/2022	RANJIT MOHANTY-MP	PRASANTA KUMAR JENA
151	17092/2022 WP(C)/34197/2022	SUNITA SUBUDHI-MP	J.K.KHANDAYATRAY
152	17093/2022	DEBENDRA PRASAD CHOUDHURY-MP	DEBASIS TRIPATHY

153	WP(C)/34200/2022 17094/2022	DR.SARITA BEHERA-MP	SUSANTA KUMAR SAHU
154	WP(C)/34201/2022 17095/2022	KARTTIKA SAMAL-MP	SOUMYA RANJAN MOHANTY
155	WP(C)/34205/2022 17096/2022	GANESWAR PRADHAN-MP	MANOJA KUMAR KHUNTIA
156	WP(C)/34232/2022 17097/2022	SUVENDU MAHAPATRA-MP	PRABIR KUMAR RAY
157	WP(C)/23656/2022 17098/2022	RITUPARNA BHOI-MP	JAGDISH BISWAL
158	WP(C)/34239/2022 17099/2022	JAYA PRAKASH MOHANTY-MP	GYANA RANJAN SETHI
159	WP(C)/34247/2022 17100/2022	SUKRAM GAGARAI-MP	BHARAT BHUSAN ROURAY
160	WP(C)/34249/2022 17101/2022	PURNA CHANDRA BALIARSINGH-MP	GYANENDRA KUMAR TRIPATHY
161	WP(C)/34266/2022 17102/2022	RELIANCE INDUSTRIES LTD., BBSR-MP	
162	WP(C)/30868/2022 17103/2022	SATYABRATA DAS-MP	TANMAY MISHRA
163	WP(C)/18355/2021 17104/2022	M/S.CHITRAKA EARTMOVERS AND BUILDERS, BBSR-MPAUROVINDA MOHANTY	
164	WP(C)/34272/2022 17105/2022	BHAGABATI BHATRA-MP	SIDHARTHA MISHRA
165	WP(C)/34296/2022 17106/2022	DEBI PRASAD TRIPATHY-MP	PRATYUSHA NAIDU
166	WP(C)/34300/2022 17107/2022	SRIKANTA NAIK-MP	S.RATH
167	WP(C)/34302/2022 17108/2022	SUDESTHNA @ SUDASHNA BEHERA-MP	ALOK KUMAR PANDA
168	WP(C)/34303/2022 17109/2022	NIHAR RANJAN PATTANAIAK-MP	S.RATH
169	WP(C)/34304/2022 17110/2022	JAGANNATH PANDA-MP	SIDHARTHA DAS
170	WP(C)/34307/2022 17111/2022	DR. CHANDRA SHEKHAR HOTA-MP	BIDYALOK MOHAPATRA
171	WP(C)/34309/2022 17112/2022	RUTURAJ MUDULI-MP	ALOK KUMAR PANDA
172	WP(C)/30472/2021 17113/2022	SARBESWAR DAS-MP	SAILABALA JENA
173	WP(C)/34310/2022 17114/2022	ARUNA LENKA-MP	BAIJAYANTI MOHANTY
174	WP(C)/32762/2021 17115/2022	DEEPAK KUMAR PAHI-MP	M.M.SWAIN
175	WP(C)/22511/2022 17116/2022	BADAN KUMAR BEHERA-MP	SUDARSAN BEHERA
176	WP(C)/34313/2022 17117/2022	MAA SARASWATI SISHU BIDYA MANDIR, KHURDA-MP	SUSANTA KUMAR TRIPATHY
177	WP(C)/34317/2022 17118/2022	PRASANTA KUMAR ROUT-MP	PRATAP KUMAR BEHERA
178	WP(C)/34320/2022 17119/2022	DEBADATTA BEHERA-MP	DR. JITENDRA KUMAR LENKA
179	WP(C)/21506/2022 17120/2022	MAHESWAR MALLIK-MP	
180	WP(C)/32918/2022 17121/2022	DEBARCHAN PASAYAT-MP	PRATAP KUMAR BEHERA
181	WP(C)/34323/2022 17122/2022	UPENDRA MAJHEE-MP	PRATAP KUMAR BEHERA
182	WP(C)/34327/2022 17123/2022	BASANTA RAJ MISHRA-MP	PRATAP KUMAR BEHERA
183	WP(C)/34332/2022 17124/2022	DOLAGOBINDA NAYAK-MP	SOUMYA MISHRA
	WP(C)/34357/2022		

184	17125/2022 WP(C)/34358/2022	MANJULATA SAHOO-MP	BIDYADHAR PRADHAN
185	17126/2022 WP(C)/17115/2014	HUMA AND BINCHANAPAL-MP	M/S.BASUDEV PUJARI
186	17127/2022 WP(C)/17115/2014	HUMA AND BINCHANAPAL-MP	M/S.BASUDEV PUJARI
187	17128/2022 WP(C)/34365/2022	BINOD BIHARI SAMAL-MP	JANAKI KANTA MAHAPATRA
188	17129/2022 WP(C)/34366/2022	M/S SHIVOM MINERALS LTD., ROURKELA-MP	KAJAL SAHOO
189	17130/2022 WP(C)/19775/2022	NIBEDITA MAHANTA-MP	SIBA PRASAD SWAIN
190	17131/2022 WP(C)/34368/2022	BISWAJIT BARIK-MP	RAJIB RATH
191	17132/2022 WP(C)/34370/2022	SAMARENDRA SAHOO-MP	RAGHUNATH DAS MOHAPATRA
192	17133/2022 WP(C)/34371/2022	ADITYA NARAYAN MOHANTY-MP	SUKANTA KUMAR MISHRA
193	17134/2022 WP(C)/22903/2022	DEBABRATA RAY-MP	BIBEKANANDA BHUYAN
194	17135/2022 WP(C)/30013/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
195	17136/2022 WP(C)/27970/2022	LINGARAJ MEHER-MP	KUNAL KUMAR SWAIN
196	17137/2022 WP(C)/37615/2021	GIRISH KUMAR BASANTARAYA-MP	KUNAL KUMAR SWAIN
197	17138/2022 WP(C)/10776/2018	KHAGESWAR SA-MP	M/S.UPENDRA KU.SAMAL
198	17139/2022 WP(C)/26497/2022	PRAFULLA KUMAR NAYAK-MP	SABYASACHI MISHRA
199	17140/2022 WP(C)/34378/2022	GURUNATH GOLORI-MP	ULLASH CHANDRA MOHANTY
200	17141/2022 WP(C)/34379/2022	NIDRABATI MOHANTA-MP	G.C.MOHANTY
201	17142/2022 WP(C)/32208/2022	SUBAL KUMAR BARAD-MP	
202	17143/2022 WP(C)/27436/2022	MAA SARASWAIT SISU VIDYA MANDIR, BERHAMPUR-MP	DAYANANDA MOHAPATRA
203	17144/2022 WP(C)/34392/2022	ANTARYAMI DEHURY-MP	PRAFULLA KUMAR RATH
204	17145/2022 WP(C)/34393/2022	MD. HARUN RASID-MP	SARADA P. SARANGI
205	17146/2022 WP(C)/34394/2022	MD. HARUN RASID-MP	SARADA P. SARANGI
206	17148/2022 WP(C)/34294/2022	JATADHARII NAYAK-MP	ALEKHA CHANDRA MOHANTY
207	17149/2022 WP(C)/34401/2022	MALAYA RANJAN PATI-MP	PRAFULLA KUMAR RATH
208	17150/2022 WP(C)/34402/2022	SARTHAK MOHAPATRA-MP	PRIYADARSHINEE BIJAYALXMI DAS
209	17151/2022 WP(C)/34404/2022	M/S.ABC CONSTRUCTIONS, BBSR-MP	S.S.RAO
210	17152/2022 WP(C)/34406/2022	KABINDRA MAHARANA-MP	PRAVASH CHANDRA JENA
211	17153/2022 WP(C)/34408/2022	NABAKISHORE PRUSTY-MP	KISHORE KUMAR MISHRA
212	17154/2022 WP(C)/34408/2022	NABAKISHORE PRUSTY-MP	KISHORE KUMAR MISHRA
213	17155/2022 WP(C)/34409/2022	SREE METALIKS LIMITED, KOLKATA-MP	SIDHARTHA RAY